

[Mr. Deputy-Speaker]

Upadhyay, Pandit Munishwar Datt
Upadhyay, Shri Shiva Dayal
Upadhyay Shri S. D.

Vaishnav, Shri H. G.
Vaishya, Shri M. B.
Vidyalankar, Shri A. N.

Wilson, Shri J. N.

NOES

Amjad Ali, Shri
Basu, Shri K. K.
Chatterjee, Shri Tushar
Chatterjee, Shri N. C.
Chaudhuri, Shri T. K.
Chowdary, Shri C. R.
Choudhury, Shri N.B.
Das, Shri B. C.
Das, Shri Saranpadhar
Gadlingana Gowd, Shri
Gam Malludora, Shri
Gidwani, Shri

Gopalan, Shri A. K.
Gupta, Shri Sadhan
Kripalani, Acharya
Krishnaswami, Dr.
Mehta, Shri Asoka
Menon, Shri Damodar
More, Shri S. S.
Mukerjee, Shri H. N.
Muniswamy, Shri
Murthy, Shri B. S.
Nambiar, Shri
Narasimham, Shri S. V. L.

Nayar, Shri V. P
Raghavachari, Shri
Rao, Dr. Rama
Rao, Shri P. Subha
Rao, Shri Mohana
Reddi, Shri Madhao
Subrahmanyan, Shri K.
Sundaram, Dr. Lanka
Trivedi, Shri U. M.
Veeraswamy, Shri
Waghmare, Shri

The motion was adopted.

Mr. Deputy-Speaker : Let the hon. Members take their own time for going from one corner of the House to the other corner. I am not going to stand up so long as a single hon. Member is on his legs. It is all very wrong to waste the time of the House.

An Hon. Member: The Minister of Parliamentary Affairs is standing.

Mr. Deputy-Speaker: Whoever it is, all should sit down. The House will now take up non-official work. Before that, there is one item.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

MOTION RE FOURTEENTH REPORT

Shri Gidwani (Thana): I beg to move:

"That this House agrees with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th November, 1954."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th November, 1954."

The motion was adopted.

RESOLUTION RE SECURITY OF SERVICE TO GOVERNMENT EMPLOYEES.—Concid.

Mr. Deputy-Speaker: Further discussion of the Resolution moved by Shri Hirendra Nath Mukerjee on the 24th September 1954 will take place now.

I may have to make an announcement. The time allotted for this Resolution was 25 hours. The time taken up on 24th September 1954 was 40 minutes. There is a balance of one hour and 50 minutes. I will allow time at the rate of fifteen minutes per Member. The Mover spoke for 32 minutes and concluded his speech. Pandit Munishwar Datt Upadhyay spoke for eight minutes.

A representation was made to me that, as in the case of lunch interval when no motion is put to the vote of the House and when the Members or the Chair will not have to point out want of quorum, in case, after 5 o'clock, the House sits, nobody should raise the question of quorum. Only in the cases where the division bell is rung or a division is called for, there must be a quorum. If the House agrees, we can go on; otherwise I will insist upon a quorum.